

HIGH COURT OF HIMACHAL PRADESH, SHIMLA, H.P. 171 001

:: IMPORTANT INSTRUCTIONS ::
Relating to the COVID-19 pandemic

(Guidelines or instructions to be followed by the candidates appearing in the examinations conducted by the Hon'ble High Court of Himachal Pradesh, Shimla, H.P.)

- 1.** The Government has exempted the candidates from the condition of quarantine, if they exit or re-enter the State or vice-versa due to competitive examination;
- 2.** The admit card issued by the examination authority shall be a valid document to enter and exit the State and no separate registration is required by the candidate. During their visit to State for examination, they are allowed to stay in local hotels / units registered with the H.P. Tourism Department;
- 3.** Any candidate having symptoms like fever, cough and cold or otherwise asymptomatic of COVID-19 but belongs to containment zone, will be made to sit in a separate room in the Examination Center;
- 4.** The candidates must read and strictly follow the standard SOPs regarding conduct of examination to contain the spread of COVID-19 Pandemic, which stand separately uploaded on the official website of the H.P. High Court.
- 5.** Candidates are required to adhere to the relevant Rules, Regulations and Guidelines of **High Court of Himachal Pradesh, Shimla** as also to follow the protocols of Local Administration, State Government and Government of India especially related to COVID-19 pandemic being issued from time to time.
- 6.** Candidates are required to carry soap/hand-sanitizer (*in small packing*), face masks, gloves and water with them for their personal use and they should avoid to share these articles;
- 7.** Spitting at public places during the entire Session of examination is strictly prohibited;
- 8.** It is mandatory for the appearing candidates to sanitize their hands, wear proper face mask & gloves and undergo thermal scanning before entering the examination centre;
- 9.** Candidate should maintain social distancing and stay more than 6 feet away from other persons at all times in the examination centre.
- 10.** As far as possible, the candidates should avoid speaking face to face. In case, any candidate does so, it will be solely at his/her own risk;
- 11.** Candidate should avoid using lifts and avoid touching or leaning to handrails, walls etc.
- 12.** Candidates are advised to download the "Arogya Setu App". They are further advised to maintain social distancing and avoid crowding at entry and exit points of the examination centre.
- 13.** In case, any candidate is declared Covid-19 positive or remained under Home/Institutional quarantine due to being in contact with any COVID positive

person, he must have to inform the authority concerned of the Hon'ble High Court of Himachal Pradesh in advance through e-mail at **hicourt-hp@nic.in** so that he/she may accordingly be facilitated to appear for examination at respective Quarantine Center/COVID Care Center or any other place identified by the District Administration in the respective District of the State where Special Examination Center will be established, as per the guidelines issued in this regard by the State Government.
